

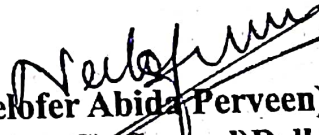
**Bail No.:1685/2020
State Vs Sanjeev Pahwa
FIR No 354/17
P. S. Prashad Nagar**

10.12.2020

Present Application is taken up by the undersigned being 1st Link of the Court of Mr. Naveen Kumar Kashyap, Learned ASJ-04, who is stated to be on leave today.

**Present: Mr. Pawan Kumar, Learned Addl.PP for the State through VC.
Mr. Sunil Kapoor, learned counsel for the applicant through VC.**

At request, put up for the purpose fixed before the Court concerned for 15/12/2020. Interim order, if any, to continue till the next date of hearing.


**(Neelofar Abida Perveen)
1st Link Special Judge(NDPS)(Central)Delhi
10.12.2020**


**Bail No.:1856/2020
State Vs Shivam Kumar
FIR No 291/2020
P. S. Sarai Rohilla**

10.12.2020

Present Application is taken up by the undersigned being 1st Link of the Court of Mr. Naveen Kumar Kashyap, Learned ASJ-04, who is stated to be on leave today.

**Present: Mr. Pawan Kumar, Learned Addl.PP for the State through VC.
Mr. Yogesh Rathi, learned counsel for applicant through VC.**

At request, put up for the purpose fixed before the Court concerned for 14/12/2020. Interim order, if any, to continue till the next date of hearing.


**(Neelofer Abida Perveen)
1st Link Special Judge(NDPS)(Central)Delhi
10.12.2020**

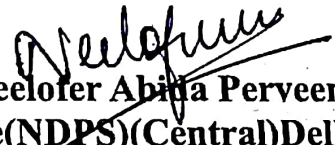
Bail No.:1893/2020
State Vs Ajab Singh (Pankesh etc)
FIR No. 436/2018
P. S. Karol Bagh

10.12.2020

Present Application is taken up by the undersigned being 1st Link of the Court of Mr. Naveen Kumar Kashyap, Learned ASJ-04, who is stated to be on leave today.

Present: Mr. Pawan Kumar, Learned Addl.PP for the State through VC.
Mr. Deepak Kumar Mishra, learned counsel for the applicant through VC.

At request, put up for the purpose fixed before the Court concerned for 15/12/2020. Interim order, if any, to continue till the next date of hearing.


(Neelofar Abida Perveen)
1st Link Special Judge(NDPS)(Central)Delhi
10.12.2020

Bail No.: 2107/2020
State Vs Rajni Ahuja
FIR No 56/2018
P. S. Rajinder Nagar


10.12.2020

Present Application is taken up by the undersigned being 1st Link of the Court of Mr. Naveen Kumar Kashyap, Learned ASJ-04, who is stated to be on leave today.

Present: Mr. Pawan Kumar, Learned Addl.PP for the State through VC.
Mr. Dcepankar Dutt Sharma, learned counsel for applicant through VC.
IO present through VC.

Reply filed.

At request, put up for the purpose fixed before the Court concerned for 14/12/2020. Interim order, if any, to continue till the next date of hearing.


(Neelofar Abida Perveen)
1st Link Special Judge(NDPS)(Central)Delhi
10.12.2020

**Bail No.: 2108/2020
State Vs Sameer Gupta
FIR No 56/2018
P. S. Rajinder Nagar**


10.12.2020

Present Application is taken up by the undersigned being 1st Link of the Court of Mr. Naveen Kumar Kashyap, Learned ASJ-04, who is stated to be on leave today.

**Present: Mr. Pawan Kumar, Learned Addl.PP for the State through VC.
Mr. Deepankar Dutt Sharma, learned counsel for applicant through VC.
IO present through VC.**

Reply filed.

At request, put up for the purpose fixed before the Court concerned for 14/12/2020. Interim order, if any, to continue till the next date of hearing.


**(Neelofer Ahida Perveen)
1st Link Special Judge(NDPS)(Central)Delhi
10.12.2020**

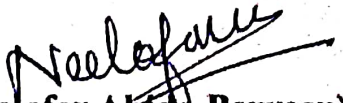
**Ball No.:2081/2020
Stato Vs Amit Kansal
FIR No 263/2020
P. S Prashad Nagar**

10.12.2020

Present Application is taken up by the undersigned being 1st Link of the Court of Mr. Naveen Kumar Kashyap, Learned ASJ-04, who is stated to be on leave today.

**Present: Mr. Pawan Kumar, Learned Addl.PP for the State through VC.
Mr. Shailender Singh, learned counsel for applicant through VC.**

At request, put up for the purpose fixed before the Court concerned for 11/12/2020. Interim order, if any, to continue till the next date of hearing.


**(Neelofer Abida Perveen)
1st Link Special Judge(NDPS)(Central)Delhi
10.12.2020**


**Ball No.:2081/2020
State Vs Amlt Kansal
FIR No 263/2020
P. S Prashad Nagar**

10.12.2020

Present Application is taken up by the undersigned being 1st Link of the Court of Mr. Naveen Kumar Kashyap, Learned ASI-04, who is stated to be on leave today.

Present: Mr. Pawan Kumar, Learned Addl.PP for the State through VC.
Mr. Shailender Singh, learned counsel for applicant through VC.

At request, put up for the purpose fixed before the Court concerned for 11/12/2020. Interim order, if any, to continue till the next date of hearing.


(Neelofar Abida Perveen)
1st Link Special Judge(NDPS)(Central)Delhi
10.12.2020

Bail No.:2105/2020
State Vs Vijay Kumar
FIR No 522/2020
P. S. Karol Bagh

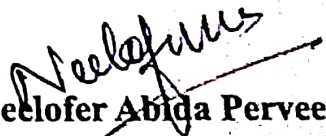
10.12.2020

Present Application is taken up by the undersigned being 1st Link of the Court of Mr. Naveen Kumar Kashyap, Learned ASJ-04, who is stated to be on leave today.

Present: Mr. Pawan Kumar, Learned Addl.PP for the State through VC.
Mr. Ghanshyam Sharma, learned counsel for the applicant through VC.
IO in person through VC.

Reply filed.

At request, put up for the purpose fixed before the Court concerned for 11/12/2020. Interim order, if any, to continue till the next date of hearing.


(Neelofer Abida Perveen)
1st Link Special Judge(NDPS)(Central)Delhi
10.12.2020

Bail No.:2106/2020
State Vs. Inam Ur Rehman
FIR No. 210/2020
P. S. Sarai Rohilla

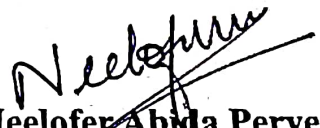
10.12.2020

Present Application is taken up by the undersigned being 1st Link of the Court of Mr. Naveen Kumar Kashyap, Learned ASJ-04, who is stated to be on leave today.

Present: Mr. Pawan Kumar, Learned Addl.PP for the State through VC.
Mr. Dharmender Kumar Mishra, learned counsel for applicant through VC.
IO in person through VC.

Reply filed. Copy supplied.

At request, put up for the purpose fixed before the Court concerned for 14/12/2020. Interim order, if any, to continue till the next date of hearing.


(Neelofer Abida Perveen)
1st Link Special Judge(NDPS)(Central)Delhi
10.12.2020


**Bail No.:1793/2020
State Vs Dinesh Kumar
FIR No. Not Known
P. S. Kamla Market**

10.12.2020

Present Application is taken up by the undersigned being 1st Link of the Court of Mr. Naveen Kumar Kashyap, Learned ASJ-04, who is stated to be on leave today.

**Present: Mr. Pawan Kumar, Learned Addl.PP for the State through VC.
Mr. Pankaj Tomar, learned counsel for applicant through VC.**

At request, put up for the purpose fixed before the Court concerned for 14/12/2020. Interim order, if any, to continue till the next date of hearing.


**(Neelofar Abida Perveen)
1st Link Special Judge (NDPS) (Central) Delhi
10.12.2020**

**Bail No.:1589/2020
State Vs Saif Ali
FIR No 264/2020
P. S. Sarai Rohilla**

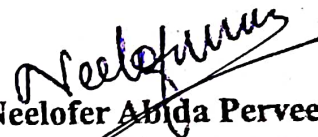
10.12.2020

Present Application is taken up by the undersigned being 1st Link of the Court of Mr. Naveen Kumar Kashyap, Learned ASJ-04, who is stated to be on leave today.

**Present: Mr. Pawan Kumar, Learned Addl.PP for the State through VC.
None for the applicant.**

Put up for the purpose fixed before the Court concerned for 11/12/2020.

Interim order, if any, to continue till the next date of hearing.


**(Neelofer Abida Perveen)
1st Link Special Judge(NDFS)(Central)Delhi
10.12.2020**

**Bail No.:1589/2020
State Vs Saif Ali
FIR No 364/2020
P. S. Sarai Rohilla**

10.12.2020

Present Application is taken up by the undersigned being 1st Link of the Court of Mr. Naveen Kumar Kashyap, Learned ASJ-04, who is stated to be on leave today.

**Present: Mr. Pawan Kumar, Learned Addl.PP for the State through VC.
None for the applicant.**

Put up for the purpose fixed before the Court concerned for 11/12/2020.

Interim order, if any, to continue till the next date of hearing.


**(Neelofer Abida Perveen)
1st Link Special Judge(NDPS)(Central)Delhi
10.12.2020**

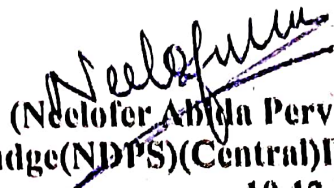
Bail Matters No.12103/2020
State Vs Sameer
FIR No.11109/2020
PS: Rajinder Nagar

09/12/2020

This Court is also discharging duties as First Link Judge of the Court of Ms. Neelofer Abida Perveen, learned ASJ/NDPS(Central) Delhi who is on leave today.

Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
Ms. Tabassum, learned counsel for applicant through VC.

At request, put up before the Court concerned for 11/12/2020.


(Neelofer Abida Perveen)
1st Link Special Judge(NDPS)(Central)Delhi
10.12.2020